

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-09-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|---|------------------|-----------------|--|-------------------------|
| <u>STATEMENT US 313 CR.P.C.</u> | | | | |
| 1 | SESSIONS CASE | 100005/2013 | Trombay Police station Vs Pappu Kalu Lodhya and Anr | |
| <u>EVIDENCE PART HEARD</u> | | | | |
| 2 | SESSIONS CASE | 100776/2014 | The State CST Rly P.S Vs Imtiyaz Amir Hamja Khan and ors. | |
| 3 | SESSIONS CASE | 100831/2014 | The State Tardeo Police Stn. Vs Jayesh Jaysingh Bobade | |
| 4 | SESSIONS CASE | 100628/2016 | MULUND POLICE STATION. Vs RAJESH SURYAKANT DANNAVATE | |
| <u>EVIDENCE</u> | | | | |
| 5 | SESSIONS CASE | 100575/2014 | The State Shivaji Nagar P.S Vs Vishal Chandrakant Khade and anr. | |
| Sub Matter: SESSIONS CASE/0100076/2015 | | | | |
| 6 | SESSIONS CASE | 100111/2015 | The State Dharavi Police Station Vs Yusuf Mehmood Shaikh and Another | |
| 7 | SESSIONS CASE | 100547/2015 | The State - Versova P.S. Vs Munavar Shamsuddin Ainerkar | |
| 8 | SESSIONS CASE | 100579/2016 | THE STATE OF KURLA POLICE STATION. Vs STIPHEN MOZES MARTIN | |
| <u>CHARGE</u> | | | | |
| 9 | SESSIONS CASE | 100041/2017 | SANTACRUZ POLICE STATION. Vs YOGESH SHANKAR MOHITE | |
| 10 | SESSIONS CASE | 100296/2018 | The State of Maharashtra of Police Wadala T. T. P. Stn Vs Kanjibhai Punjabhai Vaghela | |

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-09-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|----------------|-------------|---|-----------------------|
| 11 | SESSIONS CASE | 100666/2019 | The State of Maharashtra - Worli Police Station Vs Sham Bajirao Kengare | APP |
| <u>STAYED BY DISTRICT COURT</u> | | | | |
| 12 | SESSIONS CASE | 100076/2015 | The State Shivaji Nagar P.S Vs Sachin Bajrang Chikane 2. Krushna Bajrang Chikane | |
| (Main Matter SESSIONS CASE/0100575/2014) | | | | |
| <u>APPEARANCE</u> | | | | |
| 13 | CRI M A | 101016/2020 | Mohd. Zulfikar Nawab siddique in BA 2995/2019 -- Applicant Vs The State of Maharashtra - R.C.F. Police Station --- Respondent | Nasima Battiwala |
| 14 | CRI M A | 101116/2020 | Mubeen Baksh Rahim Saudaghar in BA 2089/2015 --- Applicant Vs The State of Maharashtra - Oshiwara Police Station --- Respondent | Amrish R. Salunke |
| 15 | M A IN ABA | 100257/2020 | Sukhjendra Kumar Arora Vs The State of Gowandi Police Station, Mumbai | Anandini Fernandes |
| 16 | CRI BAIL APPLN | 101875/2020 | Akhatar Husain Shiddki --- Applicant Vs The State of Maharashtra - Shivaji Nagar Police Station ---- Respondent | I. W. Shaikh |
| <u>REPORT</u> | | | | |
| 17 | SESSIONS CASE | 100050/2016 | The State Of Nirmal Nagar Police Station. Vs MOHAMMAD ZAKIR @ ZURLI MOHAMMAD AKIL SHIAKH. | |

(Main Matter SESSIONS CASE/0100050/2016)

Sub Matter: SESSIONS CASE/0100050/2016

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-09-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|---------------------------|------------------|-----------------|---|-------------------------|
| 18 | ABA | 100970/2020 | Mr. Raja Villaiam Dow and 01 ors Vs R.C.F. F Police Station, Mumbai | A.K. Shilwant |
| <u>FILING V.P.</u> | | | | |
| 19 | SESSIONS CASE | 101588/2019 | The State of Maharashtra - Worli Police Station Vs Aanand Shamusunder Mishra | APP |